

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 418
TO BE ANSWERED ON 19.07.2018

PERFORMANCE OF STATES UNDER MGNREGS

418. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has reviewed the performance of States under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof, State/UTwise; and
- (c) the steps taken/being taken by the Government to improve the performance of the said scheme in various States of the country?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): The Ministry monitors the progress of the performance of States under MGNREGS on regular basis, viz. Video Conferences (VCs), National Level Monitors, Common Review Missions, Monitoring visits and Mid-term reviews. The Ministry periodically conducts intensive field visits to States to assess the status of implementation of the programme. After the field visits, the finding/ observations and the corresponding recommendations are shared with the States for necessary appropriate action. Mid-term review of the performance of States is conducted in the Ministry and the status of implementation of Scheme is reviewed. To enable peer learning through knowledge sharing among the States, Inter-State Exchange Programme (ISEP) was initiated in FY 2016-17 and conducted in 6 States viz. Tamil Nadu, Rajasthan, Meghalaya, Jharkhand, Andhra Pradesh & Chhattisgarh. During FY 2017-18, it was conducted in 2 States (Himachal Pradesh and West Bengal). ISEP was also conducted in Sikkim for Social Audit in June, 2018. Nine States participated to share knowledge on further enhancement of implementation of MGNREGS.

(c): The Government has taken steps to strengthen implementation of MGNREGA from time to time. The details are as under:

- (i) Implementation of National electronic Fund Management System (Ne-FMS) and focus on Aadhaar Based Payment system, streamlining fund flow mechanism, and monitoring of timely payment of wages to workers.
- (ii) Training of Barefoot Technicians, capacity building of MGNREGA functionaries such as State Technical Resource Team / District Technical Resource Team / Block Technical Resource Team on Mission Water Conservation works, training on Geo-MGNREGA, training to Finance officers of States on preparation of fund proposals etc.
- (iii) Monitoring framework developed and advisories issued for inspection of MGNREGA works by State, District and Block level officials and National Level Monitors.
- (iv) The Ministry has initiated Job Cards (JCs) verification of MGNREGA workers to weed out the bogus and duplicates JCs.
- (v) Auditing Standards have been issued and States have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, training of Village Resource Persons for conducting Social Audit etc.
- (vi) A path breaking initiative for improved planning, effective monitoring and greater transparency with the use space technology for geo-tagging of MGNREGA assets was launched.
